of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations and Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government.

As per prescribed norms for the opening of new KVs under Civil/Defence sector, the concerned sponsoring authority is liable to provide suitable and sufficient rent free temporary accommodation for setting up of a newly sanctioned KVs to make the school functional till the construction of permanent building by the Kendriya Vidyalaya Sangathan (KVS) on the land to be provided by the sponsoring agency, free of cost. The identified and demarcated land is also required to be transferred by the State Government/District Authority to KVS. As on date there are 1100 KVs in the country out of which 53 are in the State of Odisha. During the year 2013-2014, the Government has accorded approval for opening of 54 new KVs, out of which 06 KVs are in the State of Odisha at Balasore, Angul, Jajpur, Ganjam, Sambalpur and Kalahandi. These KVs will be made functional only after transfer of requisite extent of land in favour of KVS.

Navodaya Vidyalaya Scheme (NVS) provides for opening of one Navodaya Vidyalaya in each district of the country. All the 30 districts in the State of Odisha have already been covered under NVS. The Government of India has also sanctioned 20 additional Jawahar Navodaya Vidyalayas (JNVs) during 2008-09 in the districts of the country having large concentration of SC/ST population, including District Malkangiri of Odisha State.

Opening of JNV depends on the concerned State Government making available the required land for construction of permanent buildings and temporary accommodation required to start the school, subject to further availability of funds and sanction of the Government.

Free textbooks and uniforms to EWS students

- 58. SHRI RANJIB BISWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether under the Right to Education (RTE) Act, 2009 all private schools in the Capital are required to provide the economically weaker sections (EWS) students with free textbooks and uniforms:
 - (b) if so, the details thereof;

- (c) whether it is a fact that a large number of EWS students are not getting free textbooks and uniforms as reported in the print media;
 - (d) if so, the details thereof; and
- (e) the action taken by Government against the schools violating the provisions of the RTE Act in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) All the private unaided recognised schools of Delhi are required to provide free text books and uniforms to Economically Weaker Section (EWS) and Disadvantaged category students under the Provisions of Rule 8 of Delhi RTE Rules 2011.

- (b) to (d) It is reported by the Government of National Capital Territory of Delhi that in 2014-15, 68,951 children are studying in private unaided recognised schools of Delhi under EWS and disadvantaged categories and of these, 17497 children have been given free books and 16467 are getting free uniforms.
- (e) The Government of National Capital Territory of Delhi has reported that this matter is sub-judice *vide* WPC 3684/2013 in the Hon'ble High Court of Delhi.

Activity maps for CSS

- 59. SHRI MANI SHANKAR AIYAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the action initiated by the previous Government regarding the preparation of activity maps for the devolution of functions, finances and functionaries for the Centrally Sponsored Schemes (CSS) of the Ministry is progressing; and
 - (b) if so, the progress since made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Model Activity Map for devolution of educational functions of Local Authority, mandated under RTE Act, 2009 has been prepared for Sarva Shiksha Abhiyan and sent to 31 States and UTs where Panchayat Raj Institutions exist.

Assessment of implementation of SSA

60. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has made any assessment of the implementation of the